## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

## Writ Petition(Civil) No.506/2022

KERALA PRAVASI ASSOCIATION & ANR.

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date: 17-08-2022 This petition was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Kuriakose Varghese, Adv.

Mr. V. Shyamohan, Adv.

Ms. Astu Khandelwal, Adv.

For M/s.Kmnp Law, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1. Heard learned counsel appearing for the petitioners and carefully perused the material available on record.
- 2. Issue notice.
- 3. Dasti service, in addition, is permitted.
- 4. Tag with Writ Petition (Civil) No.80/2013.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)

COURT MASTER (NSH)